

1	2	3	4	5
2.	Madhya Pradesh	Rural Water Supply Phase.II	44.94	Water Supply & Sanitation in 355 villages in 37 districts
3.	Maharashtra	Rural Water Supply & Sanitation	187.60	Water supply, Sanitation & health education in 165 villages in 3 districts-Pune, Ahmednagar & Aurangabad covering 4,81,211 population (1991 census)
4.	Rajasthan	Water Supply & Sanitation	253.01	Water Supply & Sanitation Project covering 956 villages & 10 towns in 3 phases at a cost of Rs. 685 crore of which Phase I is Rs. 253.01 crore. Area of coverage is in 3 districts-Sriganga nagar, Nagaur & Churu.
5.	West Bengal	Water Supply Sanitation & Health Education	30.00	Water Supply, Sanitations & health education in Raghunathpur & its adjoining villages and in Bolepur & its adjoining villages in two contiguous Regions in Purulia & Birbhum districts.

[English]

US Stand on Kashmir

1096. SHRI GURUDAS KAMAT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether U.S. Government is complicating Kashmir problem by issuing varying statements;

(b) if so, the details thereof; and

(c) the steps taken/being taken in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) and (b). The statements on J&K by some US officials do not correspond to the facts on the ground or our own appreciation of the situation. This relates primarily to the direct and active role of Pakistan in financing, arming, infiltrating and directing militants for terrorism in J&K, which has obstructed for many years the ability of the people of J&K to enjoy their right to a representative and democratic State Government elected through free and fair elections. On the other hand, the US Government position has been that direct negotiations between India and Pakistan, as envisaged in the Simla Agreement, provide the best means for resolving the kashmir issue. The US Government have also indicated that they are in favour of elections as a means to involve the people of J&K in decision-making.

(c) In interactions with US officials, we have continued to reiterate that Pakistan's direct support and sponsorship of terrorism in J&K continues unabated, and emphasised the need to put a stop to this. We have also briefed US

officials on the steps that Government have taken for resuming the political process in J&K, including the holding of elections to the State Assembly.

[Translation]

Use of Hindi by Delegations Visiting Abroad

1097. SHRI MAHESH KANODIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of Union Government delegations that visited foreign countries during the last one year and the number of the members in each delegation;

(b) the respective number of the members who delivered their speeches in English and Hindi during their visits abroad; and

(c) the steps taken/being taken by the Government to encourage the members of Government delegations to deliver their speeches in Hindi during their visits abroad?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (c). The information is being collected and will be laid on the Table of the House.

Linking of Roads to National Highways

1098. SHRI PAWAN DIWAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Madhya Pradesh in regard to linking of the densely populated tribal areas with the National Highways;

(b) if so, the details thereof and action taken by the Government in this regard;

(c) whether the Government have formulated any master plan or any other scheme to link the tribal/unaccessable hilly areas with the National Highways; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY): (a) No, Sir.

(b) Does not arise.

(c) and (d). Constitutionally the Government of India is primarily concerned with development and maintenance of National Highways only. Development & maintenance of all roads other than National Highways, including roads in tribal areas etc. come under the ourview of the respective State Governments.

[English]

Sea Links to Latin American Countries

1099. SHRI RAM KAPSE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government are exploring the possibilities of establishing sea links to Latin American Countries through South Africa; and

(b) if so, the present status of the proposal?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY): (a) and (b). No, Sir. No such proposal to establish sea links to Latin American countries through South Africa is being explored at the Government level. Sea links to Latin American Countries from India already exist on the basis of transshipments of cargo at Colombo or Singapore or Dubai or European Ports.

Shipping services are provided by the Indian shipping lines i.e., both in public and private sector as also by the foreign shipping lines based on the availability and financial viability of the cargo. Shipping Corporation of India, a Public Sector Undertaking, is, however, examining the possibility of establishing a shipping service from Bombay to Durban via Seychelles and Port Louis. Carriage of containerised cargo to Latin American Countries like, Brazil, Argentina etc., will be considered on the basis of transshipment via Durban provided it is found to be economically viable.

Land Allotment to IOC

1100. SHRI LOKNATH CHOUDHURY:

SHRI DATTATRAYA BANDARU:

DR. RAMKRISHNA KUSMARIA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Row over land allotment to IOC" appearing in the Hindustan times dated October 26, 1995:

(b) if so, the facts and details thereof;

(c) whether the Government have conducted any enquiry in this regard;

(d) if so, the findings thereof; and

(e) the action taken/proposed to be taken against the persons found guilty?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY): (a) Yes, Sir.

(b) The news item refers to the setting up of the Oil Refinery. No land has been allotted by Paradip Port for setting up of Oil Refinery by the IOC.

(c) No, Sir.

(d) and (e). Do not arise.

Shortage of Power

1101. SHRI V. DHANANJAYA KUMAR: Will the Minister of POWER be pleased to state:

(a) whether the Government are aware of the power shortage in various parts of the country;

(b) whether the Government have notified about the scheduled as well as un-scheduled power cuts imposed by the Karnataka Electricity Board;

(c) whether it is a fact that Karnataka is being denied its due share of power supply from the Southern power grid;

(d) if so, the reasons therefor; and

(e) the plans chalked out to augment power generation in the country?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) During the period April-October 1995, the state-wise power supply position in the country is given in the enclosed Statement.

(b) Karnataka Electricity Board by its recent notification dated 27.10.1995, has imposed energy cut to the tune of 30-50% and demand cut to the tune of 15-25% on HT and LT installations w.e.f. 3.11.95. Besides this, there are un-scheduled power cuts imposed by KEB from time to time depending on the actual availability.